

- (i) Where tenants were refused permission to defend and contest the cases and ex-parte eviction orders were passed by the trial courts
- (ii) Where rents of the private accommodation owned were less than Rs. 1,000 or Rs. 1,000 to Rs. 2,000 and the Government servant were allowed to retain Government accommodation under the revised house-owning rules at normal rates and at half the market rates, respectively.
- (iii) Where it was in dispute whether the building owned by Government servant was residential or commercial.
- (iv) Where the trial court depended merely on affidavits or other types of evidence but not on both.

Grant to Members and Member-Secretary of I.C.S.S.R.

4240. SHRI DURGA CHAND: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the amount of grant given to each of the Members and Member-Secretary of the Governing Body of the Indian Council of Social Science Research during the last five years, year-wise;

(b) the criterion followed in giving grant to them; and

(c) whether any enquiry is being instituted in the matter; if so, with what results?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-

DER): (a) and (b). Like any other social scientist it is open to a member of the I.C.S.S.R. to submit a proposal for research to the Council which is considered on merit according to rules. No salary or honorarium is admissible to a member out of the grant for the project. A list showing the projects assigned to members together with the amounts therefor, during the last 5 years is laid on the Table of the House. [Placed in Library. See No. LT-1919/78].

(c) No Sir.

U.G.C. grants to universities and colleges in Orissa

4241. SHRI PABITRA MOHAN PRADHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the total amount granted to the U.G.C. during the financial years 1976-77 and 1977-78; and

(b) the U.G.C.'s grants to the Orissa State and to the different Orissa Universities and Orissa's individual colleges both Governmental and non-Government?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Total grants released to the University Grants Commission in 1976-77 and 1977-78 were Rs. 7209.29 lakhs and Rs. 7747.50 lakhs respectively

(b) Grants released by the University Grants Commission to the universities and their affiliated colleges in Orissa in 1976-77 and 1977-78 are indicated below:

Sl. No.	Name of the University	1976-77		1977-78	
		University	Colleges	University	Colleges
		Rs.	Rs.	Rs.	Rs.
1	Berhampur	29,19,789.38	6,05,931.65	41,77,820.00	4,59,776.67
2	Oriasa Agricultural	21,264.96	—	—	—
3	Sambalpur	25,75,931.49	4,75,042.76	10,08,717.00	8,87,161.02
4	Utkal	38,36,773.55	11,45,787.45	31,20,645.00	17,61,115.74

Information about the grants paid to the individual colleges in Orissa is being compiled by the U.G.C. and will be laid on the Table of the Sabha in due course.

विश्वविद्यालय में एकरूपता

42 42. श्री हुकम चन्द्र कच्छवाय : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में विभिन्न विश्व-विद्यालयों में एकरूपता लाने के लिये कोई नीति बनाई गई है;

(ख) क्या सरकार का विचार ऐसी कोई शैक्षिक नीति बनाने का है जिससे शिक्षित युवकों के लिये अपनी शिक्षा समाप्त करने के तुरन्त बाद अधिक से अधिक रोजगार करने के अवसर प्रदान किये जा सकें, और यदि हां, तो कब तक; और

(ग) क्या विश्वविद्यालय के विद्यार्थियों में बढ़ते हुए अखन्तोष का मूल कारण बेरोजगारी है यदि हां, तो सरकार उनकी समस्या को हल करने के लिये क्या कार्यवाही कर रही है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) सभी विश्वविद्यालयों के अधिनियमों में, उनकी शैक्षिक नीतियों और कार्यक्रमों के सम्बन्ध में उनमें से प्रत्येक को पूर्ण प्राधिकार दिया गया है। इस मामले में पूर्ण एकरूपता लाने के लिए सरकार का नीति बनाने का कोई प्रस्ताव नहीं है।

(ख) यद्यपि शैक्षिक नीति ही रोजगार के अवसरों में वृद्धि नहीं कर सकती, तथापि 2 स्तर पर व्यावसायीकरण के कार्यक्रम का अभिप्राय छात्रों को ऐसे अवसरों की तलाश करने के लिए तैयार करने हेतु जो पहले ही उपलब्ध हैं, उन्हें आवश्यक निपुणता और सामर्थ्य से युक्त करना तथा उनकी रोजगार क्षमता में वृद्धि करना है।

(ग) यह सच है कि बेरोजगारी उन प्रमुख कारणों में से एक है जो बहुत से छात्रों के मन में उत्तेजना पैदा करते हैं। तथापि, बेरोजगारी की समस्या का हल केवल देश के आर्थिक विकास द्वारा ही किया जा सकता है। छठी योजना, जिसे आजकल तैयार किया जा रहा है, का मुख्य उद्देश्य रोजगार के अवसरों में वृद्धि करना है।